

कि बीच-बचाव के लिये विश्व बैंक को सौंपा गया था, कोई अन्तिम समझौता हो गया है; और

(ख) यदि नहीं, तो बातचीत का वर्तमान स्थिति क्या है ?

सिंचाई और विद्युत् मंत्री (श्री स० का० पाटील) : (क) और (ख) भारत और पाकिस्तान नहरी पानी विवाद के बारे में अभी कोई अन्तिम समझौता नहीं हुआ है। विश्व बैंक के सुझाव पर भारत और पाकिस्तान की सरकारें बैंक के सहयोग से किये जाने वाले सहकारी कार्य का समय ६ महीने, यानी ३० सितम्बर, १९५७ तक, और बढ़ाने के लिये सहमत हो गई है।

नहरी पानी विवाद बैंक का बीच-बचाव के लिये नहीं सौंपा गया है। बैंक ने अपनी सेवाएं दोनों सरकारों को केवल इमलिये दौं हैं कि उन्हें आपस में समझौता करने में सहायता मिल सके।

National Construction Corporation

Shri L. N. Mishra:

Shri D. C. Sharma:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the National Construction Corporation has submitted any blue-print as regards its programme to Government;

(b) whether the Corporation has taken up any of the River Valley Projects for execution; and

(c) if so, the name of the project and the conditions under which it is working?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) The Corporation has been set up for the execution of such projects or project works as are entrusted to it by the

State Governments. The question of preparing a blue-print of its programme, in advance does not arise.

(b) Yes, Sir.

(c) Construction of two aqueducts at estimated rates plus 15% for overheads and excavation of 7 miles of canal at schedule of rates within Rajasthan territory and excavation of 5 miles of canal at the schedule of rates within Madhya Pradesh territory, on the Chambal Project Canal System. The Corporation is working on the same conditions as are applicable to other contractors on the Chambal Project.

Postage on Books

*49. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 149 on the 19th November, 1956 and state:

(a) whether Government have since completed consideration of the report of the Committee set up to increase the rate of postage on books; and

(b) if so, what is the decision taken thereon?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) The Committee was set up to recommend to Government, *inter alia*, the rates of postage to be prescribed for the transmission of 'Books' in the inland post, as distinguished from other matter that may be allowed transmission at book packet rates. The recommendations of the Committee have been considered by Government and their decision would be announced soon.

(b) Does not arise.

Madras Port

*50. Shri S. V. Ramaswamy: Will the Minister of Transport and Communications be pleased to state:

(a) the capacity of Madras port